

**OFFICE OF THE DISTRICT & SESSIONS JUDGE  
KARKARDOOMA COURTS DELHI**

**Sub: Regarding Zero Tolerance Level in respect of undated/unregistered cases.**

**CIRCULAR**

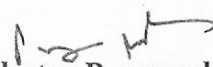
It has come into the notice of undersigned that some of the staff are not complying with the directions, issued time to time by circulars or arranging meetings, regarding updation of "Kharza" and registration of cases.

It has been emphasized in the meetings of IT Committee, Hon'ble High Court of Delhi that Zero Tolerance Level in respect of undated/unregistered cases should be maintained at District level but because of negligent conduct of some of the staff, the Zero Tolerance Level is not being maintained or being fully/completely achieved. Besides, various oral complaints are being received from the litigants/advocates regarding non-uploading of orders and judgments. All the staff are once again directed to update the case/s in all respect regularly.

In order to discuss aforesaid issues, a meeting is being organized at Conference Hall, 3<sup>rd</sup> floor, KKD by the undersigned with the staff on following dates and time:

Ahlmad/Assistant Ahlmad	11.03.2019	4.15 P.M.
Staff posted at Filing Counter	11.03.2019	4.15 P.M.
Reader/Nazir	12.03.2019	4.15 P.M.
PA/Sr. PA	13.03.2019	5.00 P.M.

The staff are directed to strictly adhere to schedule and to be present in the meeting. This issues with the concurrence of the Ld. District & Sessions Judge, East and North East and Ld. District & Sessions Judge(officiating), Shahdara, Karkardooma Courts, Delhi.

  
(Pulastya Paramachala)

ASJ/Officer Incharge- Computers  
Karkardooma Courts, Delhi.

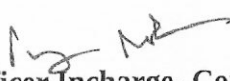
2448-2435

Ref.: \_\_\_\_\_/Comp. Sec./KKD/2019

Dated: 08/03/2019

**Copy forwarded for information and necessary action to:**

1. Ld. District & Sessions Judge (HQs), Tis Hazari Court Complex, Delhi.
2. Ld. District & Sessions Judge, East, North East and Shahdara Districts, KKD Court Complex, Delhi.
3. Ld. Chairman, Centralized Computer Committee, Tis Hazari Court Complex, Delhi.
4. The A.O. (Judl.), R&I Branch, East, North East and Shahdara Districts with direction to circulate the same in all the courts and branches of their districts.
5. The A.O. (Judl.)/Branch Incharge, East, North East and Shahdara Districts with direction to attend the meeting alongwith the staff posted at concerned Filing Counter.
6. Reader to the undersigned
7. On Layers
8. Website, Tis Hazari Court, Delhi through layers.

  
ASJ/Officer Incharge- Computers  
Karkardooma Courts, Delhi.